

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
STARRED QUESTION NO. 175  
ANSWERED ON 28<sup>TH</sup> JULY, 2022**

**GREEN HIGHWAYS MISSION**

**\*175. SHRI CHANDRA SEKHAR SAHU:  
SHRI RAHUL RAMESH SHEWALE:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

**(a) the details of the National Highways (NHs) covered under the Green Highways Mission, 2022 in the country, State-wise particularly in Odisha and Maharashtra;**

**(b) whether the Government has undertaken any research to monitor environmental footprint of the greenhouse gases on NHs and if so, the details thereof;**

**(c) whether the Government has taken any steps to replace the use of diesel with CNG or LNG in road construction; and**

**(d) if so, the details thereof and the time by which the said replacement work is likely to be completed?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS  
(SHRI NITIN JAIRAM GADKARI)**

**(a) to (d) A statement is laid on the Table of the House.**

**STATEMENT REFERRED TO IN REPLY TO PART (A) TO (D) OF LOK SABHA  
STARRED QUESTION NO.175 ANSWERED ON 28TH JULY, 2022 ASKED  
BY SHRI CHANDRA SEKHAR SAHU AND SHRI RAHUL RAMESH  
SHEWALE REGARDING “GREEN HIGHWAYS MISSION”**

.....

**(a) Sir, This Ministry is following the guidelines of Indian Roads Congress and Green Highways (Plantation, Transplantation, Beautification & Maintenance) Policy, 2015 for planting the plants/trees on National Highway as per the availability of space in Right of Way. During, 2016-17 to 2021-22, 274.63 lakhs plants have been planted on the National Highways in the country. In Odisha, 13.35 lakhs plants and in Maharashtra 24.91 lakhs plants have been planted from 2016-17 to 2021-22.**

**(b) No, Sir. Question does not arise.**

**(c) to (d) The Government vide GSR 1151(E) dated 29<sup>th</sup> November, 2018 had already notified norms for dual fuel use of CNG/Bio-CNG/LNG in Construction Equipment Vehicles (CEV). Further, the Government has notified GSR 336(E) dated 4th May, 2021 to amend the Central Motor Vehicles Rules, 1989 to include retro fitment option for Construction Equipment Vehicles for dedicated CNG/Bio-CNG/LNG operation either by conversion of diesel engines or by replacing the engines. The said regulations have been implemented.**

**\*\*\*\*\***